



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,16th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Tr.P.(C)/65/2018	ROSHMI BORUAH Versus RAJESH DEY	MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	
2	CRP(IO)/424/2023	MD. JAINAL ABDIN Versus MUSST. FAZAR BANU AND 23 ORS.	MR. R GOSWAMI	MR. A C SARMA(R-10) MR G BHARADWAJ (R-10) MR N BRAHMA(R-10)
3	Cont.Cas(C)/664/2023	DIPALI ROY BARMAN @ JAYA BARMAN Versus DIBAKAR NATH, IAS AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	MR. A C SARMA (R-3) MR G BHARADWAJ(R-3) MR B DEORI(R-3)
4	I.A.(Civil)/746/2023 in MACApp./1629/2023	MANSUR ALI Versus YARAT ALI AND 2 ORS .	MR. J SARMAH	MR. S DUTTA (R-2) MS S MOCHAHARI (R-2) MR. S DUTTA (R-2) MR S DUTTA (R-2)
	WITH MACApp./1629/2023 (Filing Number)	MANSUR ALI Versus YARAT ALI AND 2 ORS . B	MR. J SARMAH	
5	I.A.(Civil)/2585/2023 in CRP/255/2013	SHRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH CRP/255/2013	MONAKO GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR.S P ROY MR.D NANDI MR.K RAJBONGSHI	
6	WP(C)/4552/2023	THE AHAN TARANITHOI, HAUNASANG, APOKPA MARUP Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU GA, ASSAM MR. B CHAKRAVARTY (R-1,2) MR S BORTHAKUR MR H P NEPAL DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. N SHARMA	09-09-2024	To	22-09-2024
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13)	MR F U BARBHUIYA	16-09-2024	To	17-09-2024
14)	MR D K DAS	16-09-2024	To	27-09-2024
15)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
16)	MR. D KAKOTI	11-09-2024	To	17-09-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4574/2017	MOTLIB ALI Versus THE STATE OF ASSAM and 7 ORS.	MRS.M C DUTTA MR.A CHETIA MS.D SWAMI MRS.P BORA	MR.B GOSWAMI SC, WATER RESOURCE
2	Crl.A./308/2018	NUR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	WP(C)/2266/2022	SAILENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUE	GA, ASSAM MR R DHAR, SC, WPT & BC SC, FINANCE
4	WP(C)/1306/2023	THE MANAGEMENT OF ASSAM CO OPERATIVE JUTE MILLS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	GA, ASSAM
5	WP(C)/6772/2023	DHARANI TAW Versus THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/305/2015	AMIT DEBNATH Versus SMTI BABLI BHOWMIK and 6 ORS	MRG P BHOWMIK MR. D NANDI MR.R HAZARIKA MS P SARMAH MS.P CHETIA	MR.S K GOSWAMI(R-3) MR.N BARMAN(R-3) MR.A ACHARYAR-3 MR.R KATHKATIA(R-3)
2	I.A.(Civil)/985/2021 in CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS.	MR. J PAWE	
	WITH CRP(IO)/36/2021	GURDEEP SINGH Versus HERVINDER KAUR AND 3 ORS	MR. L K BORAH MR. J PAWE	
3	I.A.(Civil)/822/2023 in CRP/1538/2023	KISHOR KR DAS Versus ON THE DEATH OF PROBhat MAHANTA	MR. R K BHUYAN MR. M KASHYAP	
	WITH CRP/1538/2023 (Filing Number)	KISHOR KR DAS Versus MANJULA MAHANTA AND 5 ORS A	MR. R K BHUYAN	
4	WP(C)/3703/2023	MD. OMAR KHAYYAM Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, SEC. EDU.
5	WP(C)/3821/2023	SAHANUR SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. D A KAIYUM MR. S U AHMED MS R P AHMED MD. ANARUL ISLAM A R HAZARIKA	GA, ASSAM MR H A AHMED (R-6)
6	Crl.Rev.P./230/2024	PRADIP KHANIKAR Versus SMT. DIPIKA KHANIKAR AND ANR	MR D KALITA MS R KOUR	PP, ASSAM

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